

GOVERNMENT OF INDIA
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS
LOK SABHA

UNSTARRED QUESTION NO:742
ANSWERED ON:15.07.2014
SPORTS INFRASTRUCTURE
Patil Shri A.T. (Nana)

Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports infrastructure, equipment and other sports facilities are adequate for promotion and development of sports in the country including in rural and tribal areas;
- (b) if so, the details thereof;
- (c) the details of the various sports schemes/programmes implemented by the Government for promotion and development of sports in the country;
- (d) the details of funds allocated/ released/expenditure incurred under various Schemes during the last three years and the current year along with the number of sportspersons benefitted as a result thereof during the said period, State/UT-wise and sports discipline-wise; and
- (e) the details of the proposals received by the Government from the States to provide financial assistance for construction/renovation of sports stadia/ complexes and creation of sports infrastructure and sports facilities along with the action taken in each of these proposals during the 12th Five Year Plan, State/UT-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (c) Sports is a State subject and the Central Government supplements the efforts of the States in this direction. The Central Government was implementing a Scheme called Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), for creation of basic sports infrastructure by way of developing playgrounds in the rural areas of the country since 2008-09 and upto 2013-14. The PYKKA Scheme has, since, been revamped and revised and named Rajiv Gandhi Khel Abhiyan (RGKA). Under this Scheme, it is proposed to construct a sports complex in each block, both for outdoor and indoor sports disciplines. Details of the RGKA Scheme is placed at Annexure – I. The Central Government is also implementing the Urban Sports Infrastructure Scheme (USIS) under which 100% financial assistance, subject to prescribed ceiling is provided to (a) State Governments; (b) Local Civic Bodies; (c) School, Colleges and Universities under Central/State Governments; and (d) Sports Control Boards for development of the (i) Synthetic playing surface (for hockey, football and athletics); and (ii) Multipurpose indoor hall.

In addition, the Sports Authority of India is also implementing various sports promotional schemes.

(d) and (e) State/UT-wise details of funds sanctioned under the PYKKA and USIS during the last three years (including the 12th Five Year Plan) are enclosed at Annexure II (a) and (b) and III. No funds have been released under the USIS or the RGKA during the current financial year. State/UT-wise details of participation in the annual competitions under PYKKA are enclosed at annexure IV. This information is not maintained in this Ministry sports discipline-wise.